hours, that is, extended operations by another 3 hours with the internal resources, pending clearance of additional manpower to meet the growing demands of traffic and effective utilisation of facility at Visakhapatnam airport. Thank you.

THE VICE-CHAIRMAN (SHRIMATI JAYANTHI NATARAJAN): Dr. Gyan Prakash Pilania. Not present. Shri Kalraj Mishra. Not present. Miss Mabel Rebello. Not present.

Concern over findings of R.C. Bhargava Committee

SHRI BHARATKUMAR RAUT (Maharashtra): Madam, I wish to attract the attention of the House to the Report of the R.C. Bhargava Committee, appointed by the HRD Ministry to look into the problems of admissions in the Indian Institutes of Management (IMs).

The observations of the Committee are revealing. I am told that the Committee feels that the IIMs have not been fair to every meritorious candidate. High fees and different scholarship rules for different IIMs have kept deserving students out of the institutions.

It is indeed a matter of shame that deserving students are deprived of education in these institutions only because they can't afford the huge amount of fees. On the one hand, we talk of Sarva Shiksha Abhiyan and, on the other, leave meritorious and desiring students out. If this is happening, it amounts to defeat of the basic purpose of giving strength to IIMs.

As the private and public sector enterprises are on the rise in India and elsewhere, the need for more trained managers is also growing. In this situation, IIMs should allow more students from middle class and lower middle class to take admission. Otherwise, the IIMs will continue to remain a "reserved territory" for the haves, and the have-nots will remain out.

My request is that the HRD Ministry should have a multi-level fee structure so that those having lower income can also come in. The system of scholarships also needs to be looked into afresh. The HRD Ministry can have more need-based loan scholarships or low interest loan schemes to achieve the principle of inclusive growth. Thank you.

Demand for taking strict action against those who hoisted Pakistani flag during recent agitation in Kashmir Valley

श्री श्रीगोपाल व्यास (छत्तीसगढ़): उपसभाध्यक्ष महोदया, अमरनाथ यात्रा के भूमि विवाद के चलते जहां जम्मू में तिरंगे फहराते हुए आंदोलन हुए वहीं घाटी में कुछ लोगों ने पाकिस्तानी झंडे फहराए थे। यह भारत की सार्वभौमिकता व राष्ट्रीयता को चुनौती है व राष्ट्रद्रोह है।

अभी हाल में असम में भी पाकिस्तानी झंडे फहराने की वारदातें प्रकाश में आई हैं। देशभर में आतंकी षड्यंत्रों का संबंध पाक की आई.एस.आई. से जुड़ता पाया जा रहा है।

उपरोक्त स्थिति से संकेत मिलते हैं कि पाकिस्तानी समर्थक कुछ लोग देश की अखंडता व सार्वभौमिकता को काश्मीर घाटी से असम तक तथा काश्मीर से केरल तक चुनौती देने की तैयारी कर रहे हैं।

मेरी भारत सरकार से मांग है कि घाटी व असम में झंडे फहराने वालों के विरुद्ध कठोर कार्यवाही हो जिससे राष्ट्रद्रोहियों को सबक मिले।